

15.33 hrs.

**SPECIFIC RELIEF
(AMENDMENT) BILL* (AMEND-
MENT OF SECTION 14).**

SHRI VIRDHI CHANDER JAIN (Barmer) : I beg to move for leave to introduce a Bill further to amend the Specific Relief Act, 1963.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Specific Relief Act, 1963.”

The motion was adopted.

SHRI VIRDHI CHANDER JAIN: I introduce the Bill.

15.34 hrs.

**SALARY, ALLOWANCE AND
PENSION OF MEMBERS OF
PARLIAMENT (AMENDMENT)
BILL* (AMENDMENT OF SEC-
TION 3 ETC.)**

**SHRI GEORGE JOSEPH MUN-
DACKAL** (Muvattupuzha) : I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

Mr. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.”

The motion was adopted.

**SHRI GEORGE JOSEPH MUN-
DACKAL :** I introduce** the Bill.

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 21-8-1981.

**Introduced with the recommendation of the President.

15.35 hrs.

**PROVIDING OF EMPLOYMENT,
PAYMENT OF UNEMPLOYMENT
ALLOWANCE AND UNEMPLOY-
MENT INSURANCE SCHEME
BILL BY (SHRI B. V. DESAI).**
MR. CHAIRMAN : The House will now take up further consideration of the Providing of Employment, Payment of Unemployment Allowance and Unemployment Insurance Scheme Bill.

Shri Hannan Mollah will continue this speech. He has already taken ten minutes. He can take another minute or two.

SHRI HANNAN MOLLAH (Uluberia) : Mr. Chairman, as I said the other day, the unemployment problem is related to our social system. I agree with Shri Desai that atleast this minimum relief should be given to the unemployment youth of our country. We know very well that this will not solve the problem. I have already mentioned how it can be solved. It is related to the land problem of our country. Since a major portion of the unemployed are in the rural areas, this problem is related to radical land reforms.

And if that is done properly, as it will not be done due to the lack of political will of the ruling class during the last 33 years, and if the radical land reforms are brought about, then rural unemployment problem can be solved. The unemployed people will get their jobs and if they are provided land in the rural areas, a large number of rural unemployed will be engaged there. Then the flow of people from the rural areas to the cities for jobs can be arrested. Also the confiscation of foreign capital and monopoly capital is also necessary. If the policy of the Government changes, then this new system can be introduced. Then only new industries may come. The problem of market can be solved.